



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	For Hearing	397/ 398	Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	GURURAJ R. Junior Advocate of Sri K. A. Prakash Ph.No: 9482211652	Petitioners	 01/09/2017
2.	Sharanjeth Shetty for ashwin chikhamath	Respondents	

ORDER

Junior Counsel for petitioner is present. He reported that senior counsel is unable to attend the Tribunal to advance arguments and requested time for compliance. List it on 5/9/2017. Counsel for respondent is present. He opposed for adjournment. As a last chance, matter is adjourned to 27/09/2017 and no further adjournment will be given. Counsels to submit their arguments on that day. Both the counsels are directed to file written submissions on 27/9/2017.


MEMBER(J)


MEMBER(T)